

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General Camp at Srinagar)

Subject: Assigning of additional charges.

ORDER

No: 931 of 2021/RG

Dated: 26.02.2021

In the interest of administration of justice and in view of the retirement on superannuation of Shri Kossar Ahmad Qureshi, Additonal District & Sessions Judge, Handwara on 28.02.2021, the additional charge of the Court of Principal District & Sessions Judge, Kupwara and the Court of Additional District & Sessions Judge, Handwara is assigned to the Court of Additional District & Sessions Judge, Sopore with the direction to hold the Court at Kupwara for first four days in a week and at Sopore for the remaining two days, till such time suitable officers are posted in the aforementioned Courts.

By Order.


(Jawad Ahmed)
Registrar General

No: 28576-81/RG/GS

Dated: 26.02.2021

Copy of above forwarded to the:

1. Pr. Secretary to Hon'ble the Chief Justice, High Court of J&K, Jammu
2. Secretary to Hon'ble Mr. Justice Dhiraj Singh Thakur, Hon'ble Administrative Judge, District Baramulla
3. Secretary to Hon'ble Mr. Justice Vinod Chatterji Koul, Hon'ble Administrative Judge, District Kupwara

..... for kind information of their Lordships.

4. Principal District & Sessions Judge, Baramulla/Kupwara
5. Additional District & Sessions Judge, Sopore/Handwara

..... for information & necessary action.

6. CPC, e-Courts, High Court of J&K, Jammu with the request to upload the same on the official website of the High Court of J&K.


Registrar General